

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.951/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Skyway RMC Plants Pvt.Ltd.
V/s.
Arjun Development & Construction (India)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

1. This Petition is transferred from the Hon'ble High Court filed u/s 433(e) of the Old Act.
2. Since the matter is listed for the first time, therefore required to comply with the provisions of the Insolvency and Bankruptcy Act, 2016.
3. The matter is adjourned to **23rd June, 2017**.

Dated: 03.05.2017

Sd/-
M.K. Shrawat
Member (Judicial)